

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**  
**SPECIAL BENCH**

2. C.P.(IB)-1104(MB)/2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2024**

**NAME OF THE PARTIES:- Hewlett Packard Financial Services (India)  
Private Ltd  
V/s  
Suumaya Industries Limited**

**Section: 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**CP(IB) 1104(MB)2023**

Presence:-

Though Counsel for the Financial Creditor was present but did not mark his appearance  
in the appearance sheet. ... for Financial Creditor

Mr. Pushkraj Deshpande a/w Rohan Marathe, Adv. (VC) ... for Corporate Debtor

Counsel for the parties stated that pleadings in the present Company Petition are  
complete. List this matter for the final hearing on **20.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**